## FIFTEENTH KERALA LEGISLATIVE ASSEMBLY

## FOURTH SESSION

## BULLETIN - PART II April 19, 2022

No. 211

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## **Consolidated List of Official Legislative Business**

A consolidated List of Official Legislative Business transacted during the Fourth Session of the Fifteenth Kerala Legislative Assembly is given below:

No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
I.	Laying of Bills Assented		
1.	The Kerala University of Digital Sciences, Innovation and Technology Bill, 2021 (Bill No.28)	Shri. Pinarayi Vijayan, Chief Minister	The Bill received the assent of the Governor on October 29, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 10 of 2021)
2.	The Kerala Panchayat Raj (Amendment) Bill, 2021 (Bill No.42)	Shri. M. V. Govindan Master, Minister for Local Self Governments, Rural Development and Excise.	The Bill received the assent of the Governor on November 9, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 11 of 2021)
3.	The Kerala Municipality (Amendment) Bill, 2021 (Bill No.43)	Shri. M. V. Govindan Master, Minister for Local Self Governments, Rural Development and Excise.	The Bill received the assent of the Governor on November 9, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022. (Act 12 of 2021)

4.	The Kerala Self	DR. R. Bindu,	The Bill received the assent of the
1	Financing College	Minister for Higher	Governor on November 13, 2021.
	Teaching and Non	Education and Social	The Bill as assented to by the
	Teaching Employees	Justice.	Governor was laid on the Table by
	(Appointment and		the Secretary on February 23,
	Conditions of Service)		2022.
	Bill, 2021		(Act 13 of 2021)
	(Bill No. 45)		
5.	The Kerala Education	Shri. V. Sivankutty,	The Bill received the assent of the
٠.	(Amendment) Bill,	Minister for General	Governor on November 13, 2021.
	2021	Education and Labour.	The Bill as assented to by the
	(Bill No.39)		Governor was laid on the Table by
			the Secretary on February 23,
			2022.
			(Act 14 of 2021)
6.	The Kerala Public	Shri V. Abdurahiman,	The Bill received the assent of the
"	Service Commission	Minister for Sports, Wakf	Governor on November 13, 2021.
	(Additional Functions	and Haj Pilgrimage.	The Bill as assented to by the
·,	as respects the services		Governor was laid on the Table by
	under the Waqf Board)		the Secretary on February 23,
	Bill, 2021	1	2022.
İ	(Bill No.49)		(Act 15 of 2021)
	(BIII 140.43)		
7.	The Kerala Fish	Shri. Saji Cherian,	The Bill received the assent of the
/'	Auctioning, Marketing	Minister for Fisheries,	Governor on November 13, 2021.
	and Maintenance of	Culture and Youth Affairs.	The Bill as assented to by the
	Quality Bill, 2021	Culture and 1941	Governor was laid on the Table by
	(Bill No.63)		the Secretary on February 23,
1	(BIII 140.03)		2022.
			(Act 16 of 2021)
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8.	The Kerala Marine	Shri. Saji Cherian,	The Bill received the assent of the
O.	Fishing Regulation	Minister for Fisheries,	Governor on November 13, 2021.
	(Amendment)	Culture and Youth Affairs.	The Bill as assented to by the
		Culture and Touth I thans.	Governor was laid on the Table by
1	Bill, 2021		the Secretary on February 23,
	(Bill No.48)		2022.
			(Act 17 of 2021)
			(ACC 17 OF 5051)
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9.	The Kerala University of Fisheries and Ocean Studies (Amendment) Bill, 2021 (Bill No.74)	Shri. Saji Cherian, Minister for Fisheries, Culture and Youth Affairs.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 18 of 2021)
10.	Fisheries and Aquaculture (Amendment) Bill, 2021 (Bill No.75)	Shri. Saji Cherian Minister for Fisheries, Culture and Youth Affairs.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022. (Act 19 of 2021)
11.	The Kerala Shops and Commercial Establishments (Amendment) Bill, 2021 (Bill No.65)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 20 of 2021)
12.	The Kerala Headload Workers' (Amendment) Bill, 2021 (Bill No.64)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 21 of 2021)
13.	The Kerala Agricultural Workers' (Amendment) Bill, 2021 (Bill No.67)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 22 of 2021)

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14.	The Kerala Bamboo,	Shri. V. Sivankutty,	The Bill received the assent of the
	Kattuvalli and	Minister for General	Governor on November 13, 2021.
	Pandanus Leaf Workers'	Education and Labour.	The Bill as assented to by the
	Welfare Fund	·	Governor was laid on the Table by
	(Amendment) Bill,		the Secretary on February 23,
	2021		2022.
	(Bill No.72)	4.	(Act 23 of 2021)
	(DIII 140.72)		(1101 25 01 2521)
15.	The Kerala Minerals	Shri. P. Rajeeve,	The Bill received the assent of the
10.	(Vesting of Rights) Bill,	Minister for Law,	Governor on November 13, 2021.
	2021	Industries and Coir.	The Bill as assented to by the
	(Bill No.59)	industries take Goal.	Governor was laid on the Table by
	(Bili 210:03)		the Secretary on February 23,
	-		2022.
			(Act 24 of 2021)
ļ			(2101 24 01 2021)
16.	The Kerala Cashew	Shri. V. Sivankutty,	The Bill received the assent of the
	Workers' Relief and	Minister for General	Governor on November 13, 2021.
	Welfare Fund	Education and Labour.	The Bill as assented to by the
ļ	(Amendment)	Eddedion and Edge	Governor was laid on the Table by
	Bill, 2021		the Secretary on February 23,
	(Bill No. 73)		2022.
}	(BIII NO. 73)		(Act 25 of 2021)
			(Act 25 of 2021)
17.	The Kerala Small	Shri. V. Sivankutty,	The Bill received the assent of the
	Plantation Workers'	Minister for General	Governor on November 13, 2021.
	Welfare Fund	Education and Labour.	The Bill as assented to by the
	(Amendment)		Governor was laid on the Table by
1	Bill, 2021		the Secretary on February 23,
	(Bill No.69)		2022.
1	(BM 140.05)	•	(Act 26 of 2021)
			(Title 20 of 2021)
18.	The Kerala Labour	Shri. V. Sivankutty,	The Bill received the assent of the
	Welfare Fund	Minister for General	Governor on November 13, 2021.
	(Amendment) Bill,	Education and Labour.	The Bill as assented to by the
	2021		Governor was laid on the Table by
	(Bill No.70)		the Secretary on February 23,
	(10.70)		2022.
			(Act 27 of 2021)
	,		(Incl. 2) Of 2021)
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19.	The Kerala Tailoring	Shri. V. Sivankutty,	Ti-nii
13.	Workers Welfare Fund	Minister for General	The Bill received the assent of the
	(Amendment)	Education and Labour.	Governor on November 13, 2021.
	Bill, 2021	Education and Labour.	The Bill as assented to by the
i	(Bill No.68)	· ·	Governor was laid on the Table by
	(Dill 140.08)		the Secretary on February 23,
		1	2022.
		·	(Act 28 of 2021)
20.	The Kerala	Shri. M. V. Govindan Master,	The Bill received the assent of the
	Employment Guarantee	Minister for Local Self	Governor on November 13, 2021.
	Workers' Welfare Fund	Governments, Rural	The Bill as assented to by the
	Bill, 2021	Development and Excise.	Governor was laid on the Table by
	(Bill No.51)	•	the Secretary on February 23,
			2022.
			(Act 29 of 2021)
21.	The Kerala Shops and	Shri. V. Sivankutty,	The Bill received the assent of the
	Commercial	Minister for General	Governor on November 13, 2021.
	Establishments	Education and Labour.	The Bill as assented to by the
	Workers' Welfare Fund		Governor was laid on the Table by
	(Amendment) Bill,		the Secretary on February 23,
	2021	·	2022.
	(Bill No. 71)		(Act 30 of 2021)
22.	The Kerala Coir	Shri. P. Rajeeve,	The Bill received the assent of the
	Workers' Welfare Fund	Minister for Law.	Governor on November 13, 2021.
	(Amendment) Bill,	Industries and Coir.	The Bill as assented to by the
	2021	The state of the s	Governor was laid on the Table by
	(Bill No.60)		the Secretary on February 23,
	,		2022.
			(Act 31 of 2021)
			(11.01 01 2021)
23.	The Kerala Micro	Shri. P. Rajeeve,	The Bill received the assent of the
	Small and Medium	Minister for Law,	Governor on November 13, 2021.
	Enterprises Facilitation	Industries and Coir.	The Bill as assented to by the
	(Amendment)	`	Governor was laid on the Table by
	Bill, 2021		the Secretary on February 23,
	(Bill No.66)	•	2022.
		,	(Act 32 of 2021)

24.	The Kerala Town and Country Planning (Amendment) Bill, 2021 (Bill No. 53)	Shri. M. V. Govindan Master, Minister for Local Self Governments, Rural Development and Excise.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 33 of 2021)
25.	The Kerala Co-operative Societies (Second Amendment) Bill, 2021 (Bill No. 58)	Shri. V. N. Vasavan, Minister for Co-operation and Registration.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 34 of 2021)
26.	The Kerala Clinical Establishments (Registration and Regulation) Amendment Bill, 2021 (Bill No. 40)	Smt. Veena George, Minister for Health, Woman and Child Development.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 35 of 2021)
27.	The Kerala State Medical Practitioners Bill, 2021 (Bill No.76)	Smt. Veena George, Minister for Health, Woman and Child Development.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 36 of 2021)
28.	The Kerala State Goods and Services Tax (Amendment) Bill, 2021 (Bill No.55)	Shri. K. N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 37 of 2021)

29.	The Kerala General \ Sales Tax (Amendment) Bill, 2021 (Bill No.56)	Shri. K. N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 38 of 2021)
30.	The Kerala Fiscal Responsibility (Amendment) Bill, 2021 (Bill No.52)	Shri. K. N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 39 of 2021)
31.	The Kerala Toddy Industry Development Board Bill, 2021 (Bill No. 61)	Shri. M. V. Govindan Master, Minister for Local Self Governments, Rural Development and Excise.	The Bill received the assent of the Governor on November 13, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 40 of 2021)
32.	The Kerala Devaswom Recruitment Board (Amendment) Bill, 2021 (Bill No. 57)	Shri. K. Radhakrishnan, Minister for Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes and Devaswoms.	The Bill received the assent of the Governor on November 14, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022. (Act 41 of 2021)
33.	The Kerala Appropriation (No.4) Bill, 2021 (Bill No.82)	Shri. K. N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on November 27, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on February 23, 2022.  (Act 42 of 2021)

II.	Bills Introduced		
1.	The Kerala Finance Bill, 2022 (Bill No.99)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 18, 2022.
2.	The Kerala Finance (No.2) Bill, 2022 (Bill No.100)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 18, 2022.
III.	Bills Passed		
1.	The Kerala Appropriation Bill, 2022 (Bill No.93)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 17, 2022 and was passed on the same day.
2.	The Kerala Appropriation (No.2) Bill, 2022 (Bill No.94)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 17, 2022 and was passed on the same day.
3.	The Kerala Appropriation (No.3) Bill, 2022 (Bill No.95)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 17, 2022 and was passed on the same day.
4.	The Kerala Appropriation (No.4) Bill, 2022 (Bill No.96)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 17, 2022 and was passed on the same day.

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5.	The Kerala Appropriation (No.5) Bill, 2022 (Bill No.97)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 17, 2022 and was passed on the same day.	
6.	The Kerala Appropriation (No.6) Bill, 2022 (Bill No.98)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on March 17, 2022. The Bill was introduced in the Assembly on March 17, 2022 and was passed on the same day.	
7.	The Kerala Appropriation (Vote on Account) Bill, 2022 (Bill No.101)  Bills Published after Thi	Shri. K. N. Balagopal, Minister for Finance.  rd Session and pending before	The Bill was published as Gazette Extraordinary on March 18, 2022. The Bill was introduced in the Assembly on March 18, 2022 and was passed on the same day.  The the Fifteenth KLA	
1.	The Kerala Plantation Tax (Repealing) Bill, 2021 (Bill No. 83)	Shri. K. Rajan, Minister for Revenue and Housing	The Bill was published as Gazette Extraordinary on January 4, 2022.	
2.	The Kerala Agricultural Income Tax (Repeal) Bill, 2021 (Bill No. 84)	Shri. K. N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on January 11, 2022.	
3.	The Kerala Land Reforms (Amendment) Bill, 2021 (Bill No. 85)	Shri. K. Rajan, Minister for Revenue and Housing	The Bill was published as Gazette Extraordinary on January 11, 2022.	
4.	The Kerala Co- Operative Societies (Amendment) Bill, 2022 (Bill No.88)	Shri. V. N. Vasavan, Minister for Co-operation and Registration.	The Bill was published as Gazette Extraordinary on March 7, 2022.	

5.	The Kerala Public Service Commission (Additional Functions as respects certain Corporations and Companies) Amendment Bill, 2022 (Bill No.90)	Shri. Pinarayi Vijayan, Chief Minister	The Bill was published as Gazette Extraordinary on March 5, 2022.
6.	The Kerala Private Forests (Vesting and Assignment) Amendment Bill, 2022 (Bill No.91)	Shri. A. K. Saseendran, Minister for Forest and Wildlife	The Bill was published as Gazette Extraordinary on March 11, 2022.

S. V. UNNIKRISHNAN NAIR, SECRETARY.